

CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

ORIGINAL APPLICATION NO.: 1154/97.

Dated this Monday, the 5th day of October, 1998.

CORAM : Hon'ble Shri Justice R. G. Vaidyanatha,
Vice-Chairman.

Hon'ble Shri D. S. Baweja, Member (A).

G. M. Tilly,
Retd. A.S.K.Stores,
Central Railway.

Residing at -

'Plulara', 209-A, N-1/C,
C.I.D.C.O., Aurangabad
Pin Code - 431 003.

(None for the applicant).

... Applicant

Union Of India through
The General Manager,
Central Railway,
C.S.T., Mumbai... & Others.

... Respondents.

: OPEN COURT ORDER :

¶ PER.: SHRI R. G. VAIDYANATHA, VICE-CHAIRMAN ¶

In this application, the applicant is claiming promotion retrospectively from 1960 when he was superseded due to some departmental enquiry. The applicant retired from service on superannuation in 1975 and the present application was filed twenty-two years thereafter in 1997 in respect of a cause of action which arose in 1960. The application is hopelessly barred by limitation and the cause of action accrued about 20 years prior to the Constitution of the Tribunal. Hence, for the ~~above~~ ^{the} reasons, the ~~above~~ reasons, the application is rejected at the admission stage. No costs.

D.S. Baweja
(D.S. BAWEJA)
MEMBER (A)

R.G. Vaidyanatha
(R.G. VAIDYANATHA)
VICE-CHAIRMAN.